

# HIGH COURT OF MANIPUR

AT IMPHAL

## **NOTIFICATION**

Imphal, the 18<sup>th</sup> September, 2024

No. HCM/Misc.-89/2013-A&E/18972 . : The High Court of Manipur is pleased to announce a two-day training program for young advocates with less than ten (10) years of experience from the High Court Bar Association, Manipur. The training will be held in 2 (two) batches – one each at the High Court of Kerala and the Delhi High Court, tentatively scheduled from 30<sup>th</sup> September, 2024 to 1<sup>st</sup> October, 2024.

The training aims to equip selected advocates with advanced technological skills and insights. They will be groomed as master trainers, who will subsequently impart their knowledge to fellow advocates, thereby enhancing the overall proficiency in utilizing new technologies within the legal profession.

### **Application Procedure:**

Interested candidates are required to submit the following information:

- Name:
- Bar Enrolment Number:
- Email ID:
- Phone Number:
- No of cases filed through e-filing portal :
- Elaborate on your interest in learning new technology and its relevance to your practice [**Maximum limit 300 words**]:
- Describe how you intend to apply the knowledge gained from the training to advance technology in the High Court of Manipur [**Maximum limit 300 words**]:
- Preferred place of training: i) Delhi.  
ii) Kerala.

  
18/9/24

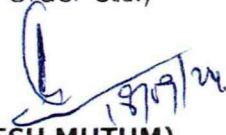
## Deadline

Applications can be submitted to the Registrar General's office or by email at [cpc-mnp@aij.gov.in](mailto:cpc-mnp@aij.gov.in) latest by 23-09-2024.

## Selection Criteria:

- Applications will be evaluated based on the candidate's knowledge with e-filing of cases, professional experience, and commitment to technological advancement in legal practices.
- Twelve candidates will be selected for the said training program

By Order etc.,



**(OJESH MUTUM)**  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**  
Imphal, the 18<sup>th</sup> September, 2024

Copy to :

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The President, High Court Bar Association of Manipur.
6. The Joint Registrar (Judicial)/CPC, High Court of Manipur
7. The System Analyst, High Court of Manipur.  
- **for uploading the same to the official website.**
8. Order book/Guard file.

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